

on Land in the Name of Religion Bill

Bill

PROF. MADHU DANDAVATE : We will conceive the ideas, but he must deliver the goods.

MR. DEPUTY-SPEAKER : In the alternative we can allow Mr. Ansari to finish this now and then we will take up and finish the Private Members' Bill.

SHRI INDRAJIT GUPTA : Please do not start any practice of encroaching upon the Private Members' Bill.

MR. DEPUTY-SPEAKER : No full time will be given for Private Members' Bill.

PROF. MADHU DANDAVATE : As far as this private sector is concerned, we want it to be protected.

MR. DEPUTY-SPEAKER : We will see later. Let us now take up the Private Members' Bill.

SHRI YOGENDRA MAKWANA : You can take this up after 6 p.m.

MR. DEPUTY-SPEAKER : Let us see how it goes.

PROF. MADHU DANDAVATE : They like to do things in the darkness of the night.

MR. DEPUTY-SPEAKER : If there is light we can sit after 6 p.m.

15.30 hrs.

REMOVAL OF ENCROACHMENTS
ON LAND IN THE NAME OF
RELIGION BILL*

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to prevent the encroachment on land in the name of religion.

MR. DEPUTY-SPEAKER : The question is :

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"That leave be granted to introduce a Bill to prevent the encroachment on land in the name of religion."

The motion was adopted

SHRI B. V. DESAI : I introduce the Bill.

PREVENTION OF MISUSE OF
RELIGIOUS PLACES BILL*

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to prevent misuse of religious places.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to prevent misuse of religious places."

The motion was adopted

SHRI B. V. DESAI : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 326)

[English]

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SATYAGOPAL MISRA : I introduce the Bill.

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